

SPECIAL BENCH  
COURT - I

**O-227**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/307(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	"REGISTRAR OF COMPANIES WEST BENGAL VS ARPIT VANIJYA PRIVATE LIMITED "
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearances (via video conferencing/physically)**

Mr. Ajay Chaubey, Adv. : For Petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. At request of Ld. Counsel appearing for petitioner, time for filing service affidavit is extended by three weeks. Let the same be done within the extended time positively.
3. Post this matter on **19/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**